

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 108
(IB)-112(PB)/2019

IN THE MATTER OF:

Mrs. Sonia Dhingra Applicant/petitioner
Vs.
Sunshine Trade Tower Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.01.2019

Coram: 12 &

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Applicant/petitioner : Ms. Shashwat Tripathi, Ms. Malini Sud, Advs.
For the respondent -

ORDER

An order against the same corporate debtor has been reserved in CP No. (IB)-1306(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on the date when the order is to be pronounced.

-Sd-

(M. M. KUMAR)
PRESIDENT

-Sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)